

**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 23-09-2020**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	Cri B.A. 882/20	Ruben Lobo V/s State-Bandra	Hearing
2	ABA 558/20	Ravi Atmaram Todankar V/s State-Bandra	Hearing
3	ABA 559/20	Prashant Indra Narayan Mishra V/s State-Bandra	Hearing
4.	ABA 990/20	Shebhaz Akbar Khar V/s State-Bandra	Hearing
5	ABA 560/20	Deepak Indra Narayan Mishra V/s Bandra	Hearing
6	Cri B.A. 1866/20	Bijoy @ Vijay Maruti Senapati V/s Bandra	Hearing
7	Cri B.A. 883/20	Wendell Remedios V/S State- Bandra	Hearing
8	SC 830/15 @ SC 522/17 @	State- DCB CID V/s Raju @ Langara Hanumanta Tapkar	HCTB
9	SC 15/19	State- Deonar V/s Bilal Gaus Sayyed	HCTB
10	SC 382/19	State- Pantnagar V/s Sachin Divakar Pawar	B.A.


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